

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 42

CA 39/2024 CA 77/2024 In CP/245(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 09.07.2024

NAME OF THE PARTIES: **RANDAR BUSINESSES PVT LTD V/s**
JAWED HABIB HAIR AND BEAUTY
LIMITED

Section 241(1) Sec. 242(4) of the Companies Act, 2013

ORDER

1. Mr. Prateek Sekseria, Senior Counsel a/w Ms. Aditi Bhat, Ms. Deeksha Jani, Ms. Haleema Merchant, Advocate appeared for the Petitioner.
2. Mr. Prakhar Tandon, Advocate appeared for the Respondent no. 1.
3. Mr. Rohit Gupta, Advocate i/b Aditya Shukla, Advocate appeared for the Respondent no. 2 & 3.
4. Mr. Shyam Kapadia, Advocate i/b AAT Legal & Co. appeared for the Respondent no. 4.
5. By consent of the parties, list this matter on **12.07.2024** for hearing.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)